

12-10-2020

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.C.Pathare
COURT 5 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 12-10-2020**

Sr. No.	Case Type & No.	Title	Stage
1	Suit No. 1942/2011	NADIM MERCHANT Vs MCGM	Arguments
2	Suit No. 2943/2011	BHAVANAND M MAITY Vs M.C.G.M AND ANR.	Arguments
3	Suit No. 1549/2012	MOHAMMED FAROOQ M USMAN GANI ADVANI Vs MCGB	Arguments
4	Suit No. 4635/2012	YAKUB ISSAC KHAN Vs MCGM	Arguments
5	Suit No. 543/2013 N.M. 615/2013	SUBODH LOONKARAN BEGANI AND ORS Vs M.C.G.M AND ANR	Arguments
6	Suit No. 1285/2011	SMT.VIMLA ARJUN THAKUR Vs MCGM	R/E
7	Suit No. 2393/2012	M. MUTHU SELVAM Vs MCGM	R/E
8	Suit No. 1034/2013	SHAIKH GULAM HUSAIN KHUAJA BASHIR Vs MCGM AND ORS	R/E
9	Suit No. 1214/2016 NM. 2084/2016	Mohammed Iqbal Abdul Gafoor Xequ Vs 1.The Assistant Municipal Commissioner D ward 2.The Assistant Engineer B and F	NM Hearing
10	Suit No. 2942/2008 NM. 875/2018	Sajid Hussain Contractor Vs B.M.C	Nm Argument

**Sheristedar
(CR No.05)**

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Sr. No.	Case Type & No.	Title	Stage
1	Suit No. 4257/2012	MS TIP TOP REALTORS AND HOTELS PVT LTD Vs M.C.G.M	Arguments
2	Suit No. 1676/2014 Rev. Pet. 185/2019	Weichang Liang in Suit No.1676of 2014 Vs Municipal Corporation Of Greater Mumbai	Arguments
3	Suit No. 1017/2009	MR.MOHAMMEDALI TAHERALI MERCHANTRASSIWALA Vs THE MUNICIPAL CORPORATION OFGR.MUMBAI	R/E.
4	Suit No. 1018/2009	MR.MOHAMMEDALI TAHERALI MERCHANTRASSIWALA Vs THE MUNICIPAL CORPORATION OF GR.MUMBAI	R/E.
5	Suit No. 1019/2009	MR.MOHAMMEDALI TAHERALIMERCHANTRASSIWALA Vs THE MUNICIPALCORPORATION OFGR.MUMBAI	R/E.
6	Suit No. 416/2005 NM. 84/2020	SMT.AFROZE A.SHAIKH Vs B.M.C.	Nm Arguments
7	Suit No. 4643/2006 Ch.s. 2291/2019	GAJANAN MAHADEVSAVTIRKAR Vs B.M.C.	Ch.s. Arguments
8	Suit No. 4644/2006 Ch.s. 2292/2019	GAJANAN MAHADEVSAVTIRKAR Vs B.M.C.	Ch.s. Arguments
9	Suit No. 1496/2015	1.Alamgir Mohammed MominaliShaikh 2.Maddula Krishna Prasad Vs 1.MCGM 2.Asstt.Engineer-building and factories	Compliance
10	Suit No. 2250/2019 NM. 3441/2019	Mrs. Anita Ramchandra Yadav Vs Asst. Municipal Commissioner	Reply

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14-09-2020

CITY CIVIL COURT MUMBAI IN THE COURT OF HHJ Shri. S.C.Pathare COURT 5 ADDL SESSIONS JUDGE CIVIL CAUSE LIST DATED 14-10-2020			
Sr. No.	Case Type & No.	Title	Stage
1	Suit No. 798/2010	SARASWATI P.NAIDU ORS Vs MOHD.EKRAM QURESHI ORS	R/E.
2	Suit No. 1846/2015	Mahendrakumar PrabhudasSelarka Vs 1.MCGM 2.The DesignatedOfficer	R/E.
3	Suit No. 2398/2015	Mr. Azim Ahmed MohammedIsmail Vs The MCGM	R/E.
4	Suit No. 3004/2015	Smt. Shalini Mohan Vaidya Vs MCGM	R/E.
5	Suit No. 649/2016 NM.1625/2016 NM. 3078/2016	Mohammad Zubair Chasmawala Vs 1.The Senior Inspector -License2. MCGM 3.Rajan Kondaji Walekar	R/E.
6	Suit No. 1470/2014	SMT.ASHA SHAMRAO WAGHE Vs 1. THE MUNICIPALCOMMISSIONER 2.ASSTT.ENGINEER B AND F 3. MRS. SHAMIM BOTAWALA	W.s.
7	Suit No. 1502/2014	K. PRADEEP KUMAR Vs 1. THE MUNICIPALCOMMISSIONER 2. ASSTT.ENGINEER B AND F 3. MRS. SHAMIM BOTAWALA	W.s.
8	Suit No. 1503/2014	KHWAJA M. SHAIKH Vs 1. THE MUNICIPALCOMMISSIONER 2.ASSTT. ENGINEER B AND F A WARD 3.MRS. SHAMIM BOTAWALA	W.s.
9	Suit No. 1895/2012	M-S AXIX REALTY Vs MCGM AND ORS	For Steps
10	Suit No. 8206/1984	ADERBAD CO-OP HSG SOC LTD Vs DINSHAW R MEHRA AND 11 ORS	For Steps

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15.10.2020

CITY CIVIL COURT MUMBAI IN THE COURT OF HHJ Shri. S.C.Pathare COURT 5 ADDL SESSIONS JUDGE CIVIL CAUSE LIST DATED 15-10-2020			
Sr. No.	Case Type & No.	Title	Stage
1	Suit No. 1607/2011	SURENDRA KUMAR AGARWAL Vs MCGM	Arg.
2	Suit No. 6126/2003	DEV DARSHAN CHS LTD ORS Vs MS.ELLORA CONSTRUCTIONCO ORS	Arg.
3	Suit No. 841/2014	1.RAMDAS SHESHGIRI PAI2.GOPALKRISHNA SHESHGIRI PAI Vs 1. THE MUMBAI MUNICIPALCORPORATION 2. THE MUNICIPAL COMMISSIONER 3. THE EXECUTIVE ENGINEER AND ORS	Arg.
4	Suit No. 316/2012	AZIZ UR REHMAN Vs MCGM	R/E.
5	Suit No. 494/2012	SHRI PHOOLCHAND C. YADAV Vs MCGM	R/E.
6	Suit No. 5213/2012	RUBINA SAYED STAFFI Vs M.C.G.M	R/E.
7	Suit No. 230/2011	MRS. SHIRIN SOEBBIKANERWALA Vs M.C.G.M. AND ORS.	W/S.
8	Suit No. 5030/2012	VARI K. MOHAMMED Vs MCGB	W/S.
9	Suit No. 5031/2012	PRAMEELA K GUPTA Vs MCGM	W/S.
10	Suit No. 5032/2012	MR. RIYAZ U MOHIDIN Vs MCGB	W/S.

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CITY CIVIL COURT MUMBAI IN THE COURT OF HHJ Shri. S.C.Pathare COURT 5 ADDL SESSIONS JUDGE CIVIL CAUSE LIST DATED 16.10.2020			
Sr. No.	Case Type & No.	Title	Stage
1	Suit No. 922/2010	KAMALABAI MAFABHAIZAKWADIA Vs B.M.C.	R/E
2	Suit No. 1481/2010	SMT.DHANLAXMI JAYANTSHAH AND ANR Vs THE MUNICIPALCORPORATION OF GR.MUMBAI	R/E
3	Suit No. 84/2011	THE RUKI MAHAL CO- OPERATIVE HSG SOC LTD Vs THE MUNICIPALCORPORATION OF GR.MUMBAI	R/E
4	Suit No. 3036/2007 NM. 2969/2019	MS.BACKBAY PROPERTIESPRIVATE LIMITED. Vs B.M.C.	Arg.
5	Suit No. 3037/2007 NM. 2970/2019	MS.BACKBAY PROPERTIESPRIVATE LIMITED. Vs B.M.C.	Arg.
6	Suit No. 3038/2007 NM. 2971/2019	MS.BACKBAY PROPERTIESPRIVATE LIMITED. Vs B.M.C.	Arg.
7	Suit No. 3040/2007 NM. 2972/2019	MS.BACKBAY PROPERTIES PRIVATE LIMITED.Vs B.M.C.	Arg.
8	Suit No. 2612/2017 Ch.s. 2256/2019	Kewal D. Panjwani Vs MCGM	For taking steps
9	Suit No. 3349/2014	Shri. Mohd. Asif Mohd. YunusGaliyara Vs The Asst. MunicipalCommissioner	FILING AFFIDAVIT OF DOCUMENT
10	Suit No. 1270/2013	PRIYANKA RAMESHBADAMUTHA JAIN Vs MCGM	W/S.

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17-10-2020

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.C.Pathare
COURT 5 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 17.10.2020**

Sr. No.	Case Type & No.	Title	Stage
1	Suit No. 509/2012	MRS. JETHIBAI R. JOGADIA AND ORS. Vs MCGM AND ORS.	R/E
2	Suit No. 4531/2012	USHA SADAN CHS LTD Vs MCGM	R/E
3	Suit No. 2627/2013	NITHIN RAGHU SHETTY Vs ASSISTANT COMMISSIONER MARKET AND ORS	R/E
4	Suit No. 572/2016	Sanjay Bhagwan Wadekar Vs 1.MCGM 2. The Asst. Engineer 3. Ketan M. Shah	Arg.
5	Suit No. 573/2016 Ch.s. 1463/2019	Sanjay Bhagwan Wadekar Vs 1.MCGM 2. The Asst. Engineer 3. Ketan M. Shah	Arg.
6	Suit No. 1271/2013	BHAVESH KANTILAL VORA Vs MCGM	W/S.
7	Suit No. 1272/2013	KASHINATH DASHRAT HEDE Vs MCGM	W/S.
8	Suit No. 1273/2013	DIPIKA KANTILAL VORA Vs MCGM	W/S.
9	Suit No. 431/2012 Ch.s. 1543/2016	MR. ABDUL KARIM Vs MCGM AND ORS.	Ch.s. Arg
10	Suit No. 863/2012 Ch.s. 1540/2016	MRS. NAZRANA KHANAM AND ORS. Vs MCGM AND ORS.	Ch.s. Arg

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